

INVITATION FOR QUOTATION

Sub: PRINTERS - Supply of LaserJet printers - Quotations - Called for -
Regarding.

Ref: Hon'ble High Court's Proceedings Roc.No.40/2019-CPS, dt. 20.03.2019.

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It is hereby informed that the Prl. District Court, Srikakulam is intending to purchase Laserjet printers for use in the District Courts and Subordinate Courts in the district. Therefore the undersigned is calling for the Quotations from Local and Non Local shops for supply of the above items. Hence, you are requested to submit your sealed quotation for supply of the following items to the District Court, Srikakulam **on or before the extended time 01.08.2019.**

Sl.No.	Name of the item with specifications	Quantity required
1.	Laserjet Printer(Toner should be refillable) Supported OS : Windows XP/Windows 7, Windows 8, Windows 10, UBUNTU Linux etc. Connectivity : USB 2.0 Paper Supported : A4 and Legal Sizes Economical and durable	30

Note:

- (1) The Quotations should be addressed in the name of "The Principal District Judge, Srikakulam" and submitted in a Sealed Cover.
- (2) The above items shall be of reputed companies and good quality.
- (3) The quantity required may be curtailed marginally or substantially to some extent depending upon the availability of funds.
- (4) All Terms & Conditions and clear specifications of the items may be quoted in the quotation.
- (5) The Successful bidder should close the printer call within 48 hours from date of complaint.
- (6) The Prl.District Judge, Srikakulam reserves the right to accept or reject any or all the quotations without assigning any reasons.


Prl. District Judge,
Srikakulam